

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-1974/ND/2019

IA/648/2021, IA/1316/2024

IN THE MATTER OF:

Rajat Mitra

.....Applicant

Vs.

Perfact Color Prints Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 07.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Harish Taneja, Liquidator with Ms. Parul, Adv.

ORDER

Due to paucity of time, the matter is listed on **29.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**